

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:759  
ANSWERED ON:08.08.2013  
UNTRAINED PILOTS  
Thakur Shri Anurag Singh

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government is aware that several pilots have obtained jobs on the basis of fake flight training certificates obtained from foreign countries and the unapproved institutes due to insufficient approved flight training facilities in the country;
- (b) if so, the details in this regard along with the measures taken by the Government to provide for flight training within the country and the outcome thereof;
- (c) whether cases of several pilots getting jobs and promotions on the basis of fake certificates have been unearthed by the Directorate General of Civil Aviation recently;
- (d) if so, the details thereof and the action taken thereon; and
- (e) the time by which the said forgery is likely to be checked and it is likely to be ensured that properly trained persons get pilot's license?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) & (b) No Madam. The airlines employ the pilots who are having the licenses/Authorisation issued by the DGCA.

The licenses obtained in foreign countries are issued by Regulatory Authority of the country on the basis of flying training conducted in institutes approved by them. There are sufficient flying training Organisations within the country.

(c) & (d) No such cases have been unearthed by the Directorate General of Civil Aviation during 2012-13.

(e) Question does not arise.